## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER : CA/190 & 191/2017 IN PETITION NUMBER : TCP/209/2016 NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM . R. Shankarnavay anan Sr. Adv. toursel for R) for P. Giridharan Dominic S. David Counsel for R2-R2 2. Rahul Balaji Vishnu Mohan 3 - PH Arvindh Pandiay St. Adv. Jon Sticharan Rangarajan Athiban Vijay Are Council for Petitione

## **ORDER**

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.

−sd − S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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